

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO-3568
ANSWERED ON-10.08.2023

JJM in Tamil Nadu

3568. SHRI D.M. KATHIR ANAND:

Will the Minister of JAL SHAKTI be pleased to state:-

(a) whether the Government has sanctioned funds for the State of Tamil Nadu for implementation of Jal Jeevan Mission (JJM);

(b) if so, the details thereof and the status of funds disbursed and utilized during the last four years under JJM;

(c) whether it is a fact that Water Resources Department and Central Water Commission has chalked out new schemes for making safe potable drinking water available in rural and arid regions and if so, the details thereof and if not, the reasons therefor; and

(d) the funds allocated during the last four years to Vellore Parliamentary Constituency for the purpose?

ANSWER

MINISTER OF STATE OF JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

(a) & (b) The year-wise details of funds allocated, released and utilized by Tamil Nadu under Jal Jeevan Mission (JJM) are as under:

(Amount in Rs. Crore)

Year	Central share					Expenditure under State share
	Opening Balance	Budget allocation	Fund drawn by the State	Total available fund	Reported utilization	
2019-20	1.49	373.87	373.10	378.67	114.58	99.14
2020-21	264.09	921.99	690.36	954.45	576.97	399.57
2021-22	377.48	3,691.21	614.35	998.83	457.55	496.23
2022-23	534.29	4,015.00	872.96	1407.25	594.64	665.28
2023-24*	812.60	3,615.56	ND	812.60	415.66	418.94

* As on 08.08.2023

ND: Not Drawn

(c) & (d) Drinking water supply is a State subject. Power to plan, design, approve, implement, operate, and maintain water supply schemes is vested with States, including Tamil Nadu. Government of India supplements the efforts of the States by providing technical and financial assistance. Department of Drinking Water & Sanitation, Government of India, in partnership with States/UTs including Tamil Nadu is implementing Jal Jeevan Mission, since August, 2019, to make provision of tap water supply to every rural household in the country by 2024. As such details of individual rural water supply projects and district-wise fund allocation/ utilization, including Vellore Parliamentary constituency are not maintained centrally.
